

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 205  
IB-801/ND/2020

**IN THE MATTER OF:**

**M/s. CBRE South Asia Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Edifice Facility Management Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 18.11.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Renotified to 11.12.2020.

  
Court Officer

(Annu)